

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/2044/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the 19th May, 2020.

Sub: **Station leave Permission.**

Ref:- Letter No. **LCG.11/2002-03/125 dtd. 16.05.2020**

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with official vehicle, at your own cost, from the morning of 23.05.2020 till the morning of 26.05.2020, subject to adherence to lockdown rules. The Presiding officer, Industrial Tribunal, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-83/1994/2045-2046/A**, dated 19.5.2020

Copy forwarded for information to:

1. The Presiding officer, Industrial Tribunal, Guwahati .
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

sd/-